

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 214
359/252/ND/2020

IN THE MATTER OF:

M/s. Sanjivani Associates Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 18.12.2020
(Virtual Hearing)

Coram:

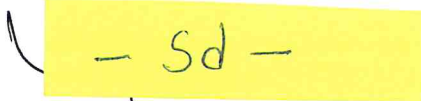
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant
For the ROC
For the Income Tax Department

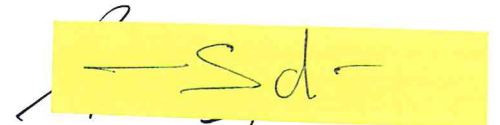
:
:Mr. M. Yadubhushana Rao, AROC
:Mr. Zoheb Hossain (Sr. Standing
Counsel), Mr. Parth Semwal (Jr.
Standing Counsel) and Mr. Syed
Tamjeed Ahmad, Adv.

ORDER

Heard the arguments advanced by the counsel for the appellant. AROC and the counsel for the Income Tax Department are also present and they are directed to file their report within a week. Order in this matter is reserved.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)